

ITEM NO.61

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 12289/2023

(Arising out of impugned final judgment and order dated 22-09-2023 in CRLP No. 6942/2023 passed by the High Court Of Andhra Pradesh At Amravati)

NARA CHANDRABABU NAIDU

Petitioner(s)

VERSUS

THE STATE OF ANDHRA PRADESH &amp; ANR.

Respondent(s)

(IA No.196523/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT )

Date : 10-10-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Harish N Salve, Sr. Adv.  
Mr. Sidharth Luthra, Sr. Adv.  
Mr. Dammalapati Srinivas, Sr. Adv.  
Mr. Pramod Kumar Dubey, Sr. Adv.  
Mr. Siddharth Aggarwal, Sr. Adv.  
Mr. Guntur Prabhakar, Sr. Adv.  
Ms. Perna Singh, Adv.  
Mr. Guntur Pramod Kumar, AOR  
Mr. Kumar Vaibhaw, Adv.  
Mr. Gautam Bhatia, Adv.  
Ms. Rajni Gupta, Adv.  
Mr. Anmol Kheta, Adv.  
Mr. Ayush Kaushik, Adv.  
Mr. Vishwajeet Singh, Adv.  
Mr. Ayush Shrivastava, Adv.  
Mr. Mohd. Ashaab, Adv.

For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Ranjit Kumar, Sr. Adv.  
Mr. Jaideep Gupta, Sr. Adv.  
Mr. S Niranjana Reddy, Sr. Adv.  
Mr. P Sudhakar Reddy, A.A.G.  
Mr. Mahfooz Ahsan Nazki, AOR  
Mr. Santosh Krishnan, Adv.  
Mr. Polanki Gowtham, Adv.  
Mr. Kv Girish Chowdary, Adv.

Ms. Rajeswari Mukherjee, Adv.  
Mr. Sahil Raveen, Adv.  
Mr. M. Bala Krishna, Adv.  
Ms. Deepshikha Sansanwal, Adv.  
Mr. T. Vijaya Bhaskar Reddy, Adv.

Petitioner-in-person, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard and adjourned till 13.10.2023.

On that date, this matter shall be listed at

02:00 p.m.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)  
ASSISTANT REGISTRAR